

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

7. C.P.(IB)-3484(MB)/2019

CORAM: SHRI ASHOK KUMAR BORAH, HON'BLE MEMBER (J)
SHRI SHYAM BABU GAUTAM, HON'BLE MEMBER (T)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 02.07.2021**

NAME OF THE PARTIES: - Indiabulls Consumer Finance Limited
V/s
Apollo Soyuz Electricals Private Limited

Section: 7 of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC). Learned Counsel Ms. Suyesha Kakarla appeared for the Financial Creditor. Mr. Manoj Harit, Advocate appeared for the Respondent. Heard the arguments. **Reserved for Orders.**

Sd/-
SHYAM BABU GAUTAM
Member (Technical)
02.07.2021
Sushil

Sd/-
ASHOK KUMAR BORAH
Member (Judicial)